

**CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH
HYDERABAD**

OA/21/119/2017

Dated: 22/03/2019

Between

1. Ch. Venkateswara Rao,
S/o Sri C.R. Sarma,
Aged about 44 years,
Occ: Senior Accountant,
O/o the Principal Controller of
Communication Accounts,
Dept. of Telecommunications,
A.P. Circle, Sanchar Lekha Bhawan,
Beside City Central Library,
Chikkadpally, Ashok Nagar,
Hyderabad ò 500 020.
2. P. Pulla Reddy,
S/o. Sri P. Sudharshan Reddy,
Aged about 49 years,
Occ: Senior Accountant,
O/o the Principal Controller of
Communication Accounts,
Dept. of Telecommunications,
A.P. Circle, Kavadiguda Telephone
Exchange Building,
Hyderabad.
3. J. Anand Kumar,
S/o. Sri Narayana,
Aged about 42 years,
Occ: Senior Accountant,
O/o the Principal Controller of
Communication Accounts,
Dept. of Telecommunications,
A.P. Circle, Kavadiguda Telephone
Exchange Building,
Hyderabad.
4. N. Santosh Kumar,
S/o. Sri N. Ganapat Rao,
Aged about 42 years,
Occ: Senior Accountant,

O/o the Principal Controller of
 Communication Accounts,
 Dept. of Telecommunications,
 A.P. Circle, Kavadiguda Telephone
 Exchange Building,
 Hyderabad.

... Applicants

AND

1. Union of India rep. by its
 Secretary,
 Dept. of Telecommunications,
 Sanchar Bhawan,
 20, Ashoka Road,
 New Delhi ò 110 001.
2. Union of India rep. by its
 Secretary,
 Dept. of Personnel & Training,
 North Block,
 New Delhi ò 110 001.
3. The Director (SEA),
 Dept. of Telecommunications,
 Sanchar Bhawan,
 20, Ashoka Road,
 New Delhi ò 110 001.
4. The Assistant Director General (SEA),
 Dept. of Telecommunications,
 Sanchar Bhawan,
 20, Ashoka Road,
 New Delhi ò 110 001.
5. The Pr. Controller of Communication Accounts,
 Dept. of Telecommunications,
 Sanchar Lekha Bhawan,
 Beside City Central Library,
 Chikkadpally, Ashok Nagar,
 Hyderabad ò 500 020.
6. The Controller of Communication Accounts,
 Dept. of Telecommunications,
 Sanchar Lekha Bhawan,
 Beside City Central Library,
 Chikkadpally, Ashok Nagar,
 Hyderabad ò 500 020.

7. The Joint Controller of Communication Accounts (Admn),
Dept. of Telecommunications,
Sanchar Lekha Bhawan,
Beside City Central Library,
Chikkadpally, Ashok Nagar,
Hyderabad ò 500 020.
8. The Deputy Controller of Communication Accounts (Admn.)
Dept. of Telecommunications,
Sanchar Lekha Bhawan,
Beside City Central Library,
Chikkadpally, Ashok Nagar,
Hyderabad ò 500 020.
9. Shri B. Bhikkoji,
S/o. Sri Vasram,
Sr. Accountant, O/o. Pr. CCA, DoT,
A.P. Circle, Sanchar Lekha Bhawan,
Beside City Central Library,
Chikkadpally, Ashok Nagar,
Hyderabad ò 500 020.
10. Shri S. Ramnath, S/o. Sri Hanmiynaik,
Sr. Accountant, O/o Pr. CCA, DoT,
A.P. Circle, Sanchar Lekha Bhawan,
Beside City Central Library, Chikkadpally,
Ashok Nagar, Hyderabad ò 500 020.
11. Shri M. Rajender Kumar,
S/o. Sri M. Krishna,
Sr. Accountant,
O/o. Pr. CCA, DoT, AP circle,
Sanchar Lekha Bhawan, Beside City Central Library,
Chikkadpally, Ashok Nagar,
Hyderabad ò 500 020.
12. Shri Kaila Chandrasekhar,
S/o. K. Veera Raghavulu,
Sr. Accountant, O/o. Pr. CCA, DoT, AP Circle,
Kavadiguda Telephone Exchange,
Bholakpur, Secunderabad.

... Respondents

Counsel for the Applicants : Dr. A. Raghu Kumar
Counsel for the Respondents : Mrs. K. Rajitha, Sr. CGSC

CORAM :

Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. B.V. Sudhakar, Admn. Member

ORAL ORDER

(Per Hon'ble Mr. Justice L. Narasimha Reddy, Chairman)

Heard Dr. A. Raghu Kumar, learned counsel for the applicants and Sri K. Laxman representing Smt. K. Rajitha, learned Senior Standing Counsel.

2. The subject matter of the O.A. is the same as the one, in OA/21/ 1214/2016 except that the proceedings impugned in this O.A. are in a different sequence. In both the cases, the finality attached to the seniority of Junior Accountants in the respondent organization as reflected in the Circular dated 8.8.2013 is in question. Through a detailed order, we held that the seniority reflected in those proceedings has become final. Though the applicants made an attempt to challenge that list, we are not inclined to entertain the same at this length of time. The O.A. is dismissed. There shall be no order as to costs.

(B.V. SUDHAKAR)
MEMBER (ADMN.)

(JUSTICE L. NARASIMHA REDDY)
CHAIRMAN

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